			•				
311	311 Written Answers		APRIL 8, 1992			Written Answers 312	
	2.	Sirohi			2.	Cooch Behar	
	3.	Barmer			3.	Darjeeling	
	4.	Churu			4.	Jalpaiguri	
15.	SIKKIM				5.	Malda	
	1.	Gangtok	1	19.	ANDAMAN & NICOBARI ISLANDS		
	2.	Gyalshing			1.	Nicobar Islands	
	3.	Mangan					
	4.	Namchi	20.	ARUNACHAL PRADESH			
16.	TRIPL	JRA			1.	K ameng	
	1.	North Tripura			2.	Siang	
	2.	South Tripura			3.	Subansiri	
	3.	West Tripura			4.	Tirap	
17.	UTTA	R PRADESH		21.	LAKS	HADWEEP	
	1.	Banda			1.	Lakshadweep	
	2.	Chamoli		2 2.	MIZO	RAM	
	3.	Fathpur			1.	Aizwal	
	4.	Hamirpur			2.	Lunglez	
	5.	Jalaun	23.			•	
	6.	Jaunpur		23.	DADF	RA & NAGAR HAVELI	
	7.	Puri Garhawal		1.	Dadra & Nagar Haveli		
	8.	Sultanpur		tricts -		Number of ' No Industry Dis-	
	9.	Tehri Gwarhwal		[Engli	shì		
	10.	Uttar Kashi			Working of "Unfiltered Water Supply Division" of CPWD		
	11.	Kanpur Dehat		W 0			
18.	WEST BENGAL			-		591. SHRI NANI BHATTACHARYA: The Minister of URBAN DEVELOPMENT	
	1.	Bankura			e pleased to state:		

313 Written Answers

(a) whether a new division in the name of "Unfiltered Water Supply Division' has been created in CPWD during 1990-91; and

(b) if so, the action contemplated by the Government to improve the working of the Divison?

THE MINSTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The Unfiltered Water Supply Division in the CP WD has been created to attend to renovation and improvement of the existing unfiltered water supply and is expected to substantially improve the distribution of the unfiltered water. The level of maintenance of the existing distribution system of the unfultered water is reported to have improved since the creation of this Division.

Review of Fertilizer Subsidy

6592. SHRI PALA K. M. MATHEW: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to restart the erstwhile subsidy on fertilizers, taking into account the difficulties experienced by the farmers in this regard;

(b) if so, the time by which it is likely to be restarted and to what extent; and

(c) if not, the reasons therefor?

THE MINSTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) to (c). Subsidy is being paid for all fertilizers except the low analysis fertilizers like ammonium chloride, ammonium sulphate, calcium ammoniumnitrate and sulphate of potash. There is no proposal to bring back the above named four fertilizers within the fold of the fertilizer retention price-cum-subsidy scheme.

Drinking Water to Workers

6593. SHRI SIMON MARANDI: Will the Minister of COAL be pleased to state:

(a) the action taken so far by the Government to supply drinking water to the workers and employees working in Chitra Colliery, Dumka (Bihar) and the year-wise details of expenditure incurred thereon;

(b) whether the arrangements for drinking water supply in the said mine are not adequate as a result of which the workers/ employees are not getting the proper and regular supply of drinking water; and

(c) if so, whether the Government propose to evolve a prompt and proper solution to this problem and if so, the details thereof?

THE DEPUTY MINISTER IN THE MIN-**ISTRY** OF COAL (SHRI S.B. NYAMAGOUDA): (a) In Chitra Colliery there is a slow sand filtration plant of one lakh galion per day capacity for supplying drinking water to the employees of Chitra Colliery The scheme was implemented at a cost of Rs. 4.57 lakhs in the year 1984. In 1987 a further sum of Rs. 3.59 lakhs was spent fo: extending the facilities with the construction of an additional overhead tank.. In addition five hand-pumps tube-wells have been installed in 1990-91. Water drawn from these tube wells is supplied through water carriers on regular basis.

(b) No, Sir.

(c) Does not arise.

[Translation]

Export of Coal

6594. SHRI NITISH KUMAR: Will the Minister of COAL be pleased to state: